

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION No. 48**

Dated Guwahati, the 23<sup>rd</sup> June, 2022

**Hon'ble Mr. Justice Rashmin Manharbhai Chhaya, Judge of the Gujarat High Court, has assumed charge of the office of the Chief Justice of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 23<sup>rd</sup> June, 2022 at 9:30 A.M as per Government of India's Notification No. K. 13018/02/2022-US.I/II, dated 19<sup>th</sup> June, 2022, issued by the Additional Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.**

**By Order,**

*Sd/- Gautam Baruah*

**REGISTRAR GENERAL**

**Memo No.HC.III-11/2022/ ৩২১৭-২২৫১ /G dated Guwahati, the 23<sup>rd</sup> June, 2022.**

**Copy to:-**

1. The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2022-US.I/II dated 19.06.2022.**
2. The Additional Secretary to the Govt. of India, Ministry of Law & Justice Department of Justice, (Appointments Division), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2022-US.I/II dated 19.06.2022.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, the High Court of Gujarat, Sola, Ahmedabad, Pin-380 060.
17. The Registrar General, High Court of \_\_\_\_\_.
18. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2022-US.I/II dated 19.06.2022**, for necessary action.
19. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

20. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
21. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
22. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
24. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2022-US.I/II dated 19.06.2022.**
- ✓ 25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
26. The Private Secretary to **Hon'ble Mr. Justice Rashmin Manharbhai Chhaya**, Chief Justice, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
28. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2022-US.I/II dated 19.06.2022.**

  
**REGISTRAR GENERAL**

*Ashish*  
*03-6-22*

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/02/2022-US.I/II  
Government of India  
Ministry of Law and Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House,  
26, Man Singh Road,  
New Delhi-110 011.

Dated: 19.06.2022.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Rashmin Manharbhai Chhaya, Judge of the Gujarat High Court, to be the Chief Justice of Gauhati High Court with effect from the date he assumes charge of his office.

*MJP*  
*19/6/2022*

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.